GOVERNMENT OF INDIA
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY
RAJYA SABHA
UNSTARRED QUESTION NO. 571
TO BE ANSWERED ON 14.12.2018

FACE AUTHENTICATION BY UIDAI

571.   SHRI VIVEK K. TANKHA:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether it is a fact that UIDAI was planning to roll out face authentication with effect from 1 August, 2018;

(b) if so, the measures that have been taken to ascertain the accuracy of face authentication as well as to tackle cases of misuse and fraud;

(c) whether Government has a plan to handle and resolve such cases of fraud; and

(d)   the company/agency which would be the device provider for registered devices for face authentication?

ANSWER

MINISTER OF STATE FOR   ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI S. S. AHLUWALIA)

(a): Unique Identification Authority of India (UIDAI) vide circular dated 15.01.2018 and subsequent circulars in this regard issued guidelines for implementation of the Face Authentication. However, it is yet to roll out as its implementation depends on technical readiness of various stakeholders such as Requesting Entities, Device Providers etc.

(b): UIDAI has a strong fraud detection and monitoring system in place.

(c): UIDAI has a well established robust system of testing and certification of any solution including the face authentication which precludes any attempt of misuse/fraud.

(d): Those biometric device providers whose devices are deployed in Aadhaar authentication system need to integrate face modality in their registered device services.

****